

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :10/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

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627-ADMISSION-COURTCODE-VENMAXLODR-AT-11.05 AM

2	SEBI Appeal	759/2021	VENMAX DRUGS AND PHARMACEUTICALS LTD. Vs. SEBI	SVRK ASSOCIATES	LAW
3	SEBI Appeal	760/2021	MR. A. RAMAKRISHNAIAH Vs. SEBI	SVRK ASSOCIATES	LAW
4	SEBI Appeal	761/2021	MR. A. VENKATESHWARLU Vs. SEBI	SVRK ASSOCIATES	LAW
5	SEBI Appeal	762/2021	MR. N. KRISHNAIAH Vs. SEBI	SVRK ASSOCIATES	LAW
6	SEBI Appeal	763/2021	MR. N.V. NARENDER Vs. SEBI	SVRK ASSOCIATES	LAW
7	SEBI Appeal	764/2021	MRS. G.S.V. DIVYA JYOTHI Vs. SEBI	SVRK ASSOCIATES	LAW

637-ADM-COURT CODE-INFODIRECTOR-AT 11.10 AM

8	SEBI Appeal	798/2021	Murugavel Karunanidhi Vs. SEBI	Adv. Amrita Jain (CS)	
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638-OCURT CODE-PHYSICALSHARES-AT11.15 AM

9	Misc. Application	1372/2021	ARVIND BABULAL GOYAL-EXEMPTION Vs. SEBI	Alliance Law	
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(Main Matter Number :SEBI Appeal/0000799/2021)

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	Misc. Application	1373/2021	ARVIND BABULAL GOYAL-EXEMPTION-DELAY Vs. SEBI	Alliance Law
(Main Matter Number :SEBI Appeal/0000799/2021)				
	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
Sub Matter :		Misc. Application/0001372/2021		
Sub Matter :		Misc. Application/0001373/2021		

639-ADMISSION-COURTCODE-OPENOFFERPARSOLI-AT-11.20AM

10	Misc. Application	1424/2021	ZAFAR YOUNUS SARESHWALA AND ANR.-URGENCY Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000818/2021)				
	Misc. Application	1425/2021	ZAFAR YOUNUS SARESHWALA AND ANR.-STAY Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000818/2021)				
	SEBI Appeal	818/2021	ZAFAR YOUNUS SARESHWALA AND ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
Sub Matter :		Misc. Application/0001424/2021		
Sub Matter :		Misc. Application/0001425/2021		

214-ADM DISPOSAL-COURTCODE-SOLDSHARES-AT11.25A.M.

11	SEBI Appeal	546/2019	Suresh Pukhraj Jain Vs. SEBI	V.M.Singh,Adv. i/b MBS and Company Anubhav Ghosh,Adv. i/b The Law Point
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301DISPOSAL-COURTCODE-DILIGENCEDISPARITY-AT1130AM

12	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
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Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)			
SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :	Misc. Application/0000473/2020		

283-ADMDISPOSAL-COURTCODE-INSIDERSEL-AT11.35AM.

13 Misc. Application	581/2021	SURESH SHETTY AND OTHERS-STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000313/2021)			
SEBI Appeal	313/2021	SURESH SHETTY and ORS. Vs. SEBI	Mr. Robin Shah Senior Associate
Sub Matter :	Misc. Application/0000581/2021		

340-ADMDISPOSAL-COURTCODE-DEMATDEFREEZING-11.40AM

14 SEBI Appeal	365/2021	Shreemohan Nandkishore Gupta and Ors. Vs. BSE and Ors.	Juris Link Khaitan and Co- R-1
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>381-ADMDISPOSAL-COURTCODE-WTMDISGORGMENT-11.45AM</u>				
15	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0000778/2021				
<u>323-ADMISSION-COURTCODE-REDEMPTION-AT11.50AM</u>				
16	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000440/2021)				
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000441/2021)				
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
Sub Matter : Misc. Application/0000757/2021				
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
Sub Matter : Misc. Application/0000758/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter :		Misc. Application/0000986/2021		
	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000866/2021		
	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000872/2021				
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000873/2021				
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000874/2021				
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000875/2021				
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
(Main Matter Number :SEBI Appeal/0000524/2021)				
	SEBI Appeal	524/2021 (/0000)	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter : Misc. Application/0000890/2021				
	Misc. Application	986/2021	Franklin Templeton Asset Man.In.P.Ltd-Intervenor Vs. SEBI	Ms. Shruti Rajan Advocate Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

466ADMDISPOSAL-COURT CODE-INSIDERTARA-11.55 AM

17	SEBI Appeal	536/2021 (/0000)	RAJEEV VASANT SHETH AND ORS. Vs. SEBI	ALMT Legal, Advocates And Solicitors
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<u>525-ADM-COURTCODE-UNAUTHORIZEDTRANSFER-AT-12 NOON</u>				
18	SEBI Appeal	585/2021	Himanshu Arora Vs. SEBI	Advocate Amit Gupta
<u>543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-12.05 PM</u>				
19	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter :		Misc. Application/0000841/2021		
	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
Sub Matter(Disposed) :		Misc. Application/0001183/2021		
	SEBI Appeal	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS